

4

**P.K. Mishra -Vrs.- UOI**

Admission Sl. No.5  
O.A. No.260/890/2016

Order dated 13<sup>th</sup> January, 2017

**CORAM**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. S.K. Nayak, Ld. Counsel appearing for the applicant and  
Mr. A. Pradhan, Ld. ACGSC appearing for the Respondents.

2. By filing a Memo Mr. Nayak seeks permission of this Tribunal for  
withdrawing his case with a liberty to file a better application. Considering the  
prayer, this O.A. is disposed of as ~~is~~ withdrawn.

K.B.



MEMBER(A)